

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/ C P No. 23/2012

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Lakshmi Rattan Cotton Mills Private

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 560(6) of the companies Act of 1957

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Adesh Tandon	PCS	Applicant	Adesh Tandon
2	Krishna Dev Vyas	Adv.	ROC	Krishna Dev Vyas

CP No.23/2012

Sh. Adesh Tandon, PCS now representing the applicant/petitioner.

Sh. Krishna Dev Vyas, CGSC for the respondent company.

Ld. PCS appearing for the petitioner, seeks liberty to file a rejoinder to the counter affidavit, reply filed by the ROC. Hence, the liberty is granted.

Now, the matter be listed on 6th October, 2017

_____ Sd _____

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash